

12. Ahmedabad:

Construction of New Domestic Terminal Building to enhance the annual passenger capacity from 10.84 MPPA to 20.84 MPPA at cost of ₹ 1319 crore In process (Airport listed in PPP).

13. Mumbai:

Construction of New ATS Complex at cost of ₹ 465 crore, Award of work: March 2021, PDC Dec.2022.

14. Port Blair:

Extension of Apron at Port Blair Airport at cost of ₹ 110 crore.

Redevelopment of airports under PPP

336. SHRI JYOTIRADITYA M. SCINDIA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has recently decided to redevelop some of the airports in the country via Public Private Partnership (PPP);

(b) if so, the details thereof and the timeline by which the redevelopment process is likely to be completed;

(c) whether Government had assigned the task of redevelopment of airports to some private players in the past few years; and

(d) if so, what is the status of redevelopment of such airports as on date?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) to (d) The Union Cabinet in its meeting held on 8th November, 2018 accorded 'In Principle approval' for leasing of six airports namely, Ahmedabad, Jaipur, Lucknow, Guwahati, Thiruvananthapuram and Mangaluru for Operations, Management and Development under PPP. Airports Authority of India (AAI) has completed the bidding process and has issued Letter of Award on 15.07.2019 in respect of Ahmedabad, Lucknow and Mangaluru airports and on 01.09.2020 in respect of Jaipur, Thiruvananthapuram and Guwahati airports. The Concession Agreements for Ahmedabad, Lucknow and Mangaluru airports have been signed between AAI and Concessionaire on 14.02.2020.

In addition, Airports Authority of India (AAI) Board has recommended six airports viz. Trichy, Bhubaneswar, Indore, Varanasi, Raipur and Amritsar for Operations, Management and Development through PPP mode.

Revival of Air India

337. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that many number of entities shown interest in buying Air India;
- (b) if so, the details thereof;
- (c) whether Government has taken any renewed efforts to revive the debt ridden Air India;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) and (b) The Preliminary Information Memorandum (PIM) for inviting Expression of Interest for sale of 100% equity share capital of Air India Limited (AIL) including AIL's 100% shareholding in the Air India Express Limited (AIXL) and 50% shareholding in Air India SATS Airport Services Private Limited (AISATS) has been issued on 27.01.2020. Subsequent to issuing of PIM, queries were received from the Interested Bidders. The clarification to the queries raised by the Interested Bidders have been issued. However, in view of prevailing situation arising out of COVED 19, last date for submission of EOIs has been extended to 30.10,2020. The Expression of interest in response to PIM by any group or entity will be submitted to the Transaction Advisor.

(c) to (e) In order to effectively prepare Air India for disinvestment, a meeting was held on 07.09.2018 under the Chairpersonship of the then Finance Minister wherein the plan to bring operational and financial efficiency in Air India was finalised. The Plan focused on the financial and operational efficiencies so that substantial increase in revenue or cost saving can be achieved. Also, as decided in the meeting, operational and financial performance parameters and milestones were fixed by the Government and are regularly reviewed. The Government remains committed to the disinvestment of Air India.